

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:3154  
ANSWERED ON:11.02.2014  
INQUIRY FOR RELEASE OF MPLAD FUNDS  
Singh Shri Prabhunath

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether any request has been received for institution of any inquiry for release of MPLAD Funds to Maharajganj Parliamentary Constituency;
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) the reasons for release of funds less than Rs.5 crore to the Maharanj Ganj Parliamentary Constituency; and
- (d) the steps taken by the Government to ensure release of rest of MPLAD funds to said Parliamentary Constituency as per its entitlement and the action taken by the Government to avoid such instances in future?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): No, Sir.

(b): Does not arise.

(c)&(d): Release of funds under the MPLADS is governed by Para 4.3 of the Guidelines. As soon as the requisite documents and certifications are received, the funds are released. Under Para 4.4 of the Guidelines, the MPLADS funds are non-lapsable, both at the end of the Union Government and at the end of the District Authority. As per Para 2.6 and Para 3.7 of the Guidelines, an MP can recommend works upto his annual entitlement during the financial year and the District Authority can sanction works as per the recommendation of the MP upto his full entitlement.

The second instalment of 2010-11 (Rs.100 lakh) and first instalment of 2011-12 (Rs.250 lakh) in respect of late Shri Uma Shankar Singh, who was earlier representing Maharajganj Lok Sabha constituency, has been released to the Nodal District Siwan opted by him vide this Ministry's Orders (two numbers) dated 06/12/2013. The released amount upto the first instalment of 2011-12 is sufficient to cover all the recommendations made by late Shri Uma Shankar Singh.

After his election in July 2013, the first instalment (Rs.250 lakh) for the year 2013-14 has been released in respect of Shri Prabhu Nath Singh, sitting MP of Maharajganj Lok Sabha constituency, to the nodal District Saran (Chapra) opted by him vide this Ministry's Order dated 27.11.2013.